

scheme will be channelised through State Financial Corporations, Twin-function SIDCs and banks.

Scheme for Direct Discounting of Bills

Under the Scheme, while the manufacturer seller in the small scale sector will receive payment for the capital equipment/machinery supplied immediately, the buyer will get the facility of deferred payments in easy instalments over 5 to 7 years.

Short Term Bills Rediscounting Scheme

Under the scheme, trade bills arising out of supply of goods by SSI units having an unexpired usance of not more than 90 days accompanied by valid documents like invoice, certificate about proof of despatch, lorry/railway receipt etc. would be discounted by scheduled banks and the later can rediscount the same with SIDBI.

Loans to SCs/STs for Self-employment

2588. SHRI SIMON MARANDI: Will the Minister of FINANCE be pleased to state:

(a) whether there is any scheme for providing loans to the Scheduled Castes/Scheduled Tribes unemloyed youth for self-employment;

(b) if so, the details thereof;

(c) the maximum limit fixed for the purpose; and

(d) the details of any other schemes for providing loans to Scheduled Castes/Scheduled Tribes?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Under the Self-Employment Scheme for Educated Unemployed Youth (SEEUY) and Self-Employment Programme for Urban Poor (SEPUP), a minimum of 30% of the targets are reserved for SC/ST beneficiaries. Government of India provides a capital subsidy at the rate of 25% of the

total assistance to the beneficiaries. Under SEEUY Scheme, composite loans not exceeding Rs. 35,000/- for industrial ventures, Rs. 25,000/- for service units and Rs. 15,000/- for business enterprises are granted. Under SEPUP the loan limit is Rs. 5,000/- per beneficiary.

(d) Apart from Self-Employment Scheme for Educated Unemployed Youth (SEEUY) and Self-Employment Programme for Urban Poor (SEPUP) specific targets have been fixed for provision of credit to SC/ST by public sector banks under Integrated Rural Development Programme (IRDP) and Differential Rate of Interest (DRI) Scheme. Under IRDP, not less than 30% of the families covered should belong to SC/ST. Under DRI, public sector banks are required to extend 40% of their total advances to SC/ST categories.

RBI Advance for Procurement of Raw Cashew

2589. SHRI A. VIJAYARAGHAVAN: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of raw cashew nuts procured by the State Governments in the current year;

(b) whether the Reserve Bank of India has given any advance to Kerala for the procurement of raw cashew; and

(c) if so, the details thereof and whether the Reserve Bank of India propose to continue the advance in the forthcoming years also?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) to (c) The information is being collected and will be laid on the Table of the House.

Production by various Mines in Orissa

2590. SHRI LOKANATH CHOUHDURY: Will the Minister of STEEL AND MINES be pleased to state:

(a) the total number of iron ore, manganese ore, chrome ore and dolomite mines in Orissa and their total